

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/31/2016  
NAME OF THE PETITIONER(S) : M. VANCHINATHAN  
NAME OF THE RESPONDENT(S) : SUN BRUSHWARE PVT LTD & ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. MUTHUVEENKATESAN

Respondent



A. G. SATHYANARAYANA

For Petitioner

Al. J. J. J. J. J.

(For AICMYLSTMY & ASSOCIATES)

**ORDER**

Counsel for the Petitioner present. Counsel for R4 present and prayed for time to file reply. At request, time is enlarged. Put up on 23.01.2018 at 10.30 A.M.

- sd -  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk